

Shivajinagar, Fergusson College Road,  
Pune-4.

[English]

33. Dr. R. K. Bhargava, D. G., FICCI New Delhi-110 001.
34. Mr. Ashok Ummat, Programme, Director, FICCI New Delhi-110 001.

**Marketing of Edible Oil in Small Packs**

3364. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have given permission to State Trading Corporation for marketing edible oil in small packs; and

(b) if so, the details thereof?

[Translation]

**Committee on Rural and Khadi Industries**

3363. SHRI BHERU LAL MEENA }  
SHRI JANARDAN MISRA } : Will  
SHRI NARAIN SINGH }  
CHAUDHARY }

the PRIME MINISTER be pleased to state:

(a) whether the Government have constituted a three-member Committee to consider the relaxations proposed to be given to rural and Khadi Industries as reported in the 'Nav Bharat Times' dated July 13, 1993;

(b) if so, the composition and terms of reference of the Committee; and

(c) the other incentives given to these industries by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRI M. ARUNACHALAM): (a) and (b) An internal Committee known as Special Review Group has been set up for undertaking a review of the existing rules & regulations in the two organisations namely KVIC and Coir Board. The composition of the Group is :- Joint Secretary (SSI & ARI), Director, Joint Director, Chairman (Coir Board), CEO (KVIC), and FA (KVIC).

(c) The incentives allowed in respect of Khadi are as under :-

(i) Exemption from excise and custom duty;

(ii) Provision of rebate on sale of khadi;

(iii) Purchase preference; and

(iv) Assistance in marketing through KVIC.

KVIC is also extending financial assistance to its implementing agencies in the form of grants and loans. As per the KVIC's pattern of assistance, Khadi loans are interest free whereas village industries' loan carry an interest of 4%.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) Edible oils obtained by processing of oil-seeds are sold by STC in bulk to manufacturers of Vanaspati and processors/refiners. Besides sale of refined Mustard Oil and Soyabean Oil in tins, STC plans to market indigenously produced edible oils in consumer packs in its own brand names in the near future. All these are commercial operations undertaken by STC which are distinct from import and distribution of edible oil. These operations are not on Govt. account.

**Allotment of Flats to SCs/STs in Asian Games Village Complex**

3365. SHRI MOTI LAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given on December 17, 1992 to Unstarred Question No. 3966 and state:

(a) the number of persons belonging to SC/ST on whose applications the then Minister had recommended in November, 1989 the allotment of flats in Asian Games Village Complex (Khel Gaon);

(b) the number out of them who were allotted flats by DDA; and

(c) the reasons for not making allotment of flats to such applicants whose cases were recommended by the Minister on a date prior to others?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Three.